

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 14706-14707/2024

[Arising out of impugned final judgment and order dated 12-03-2024 in WRITC No. 1001455/2014 12-03-2024 in WRITC No. 1002600/2014 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

PRASHANT KUMAR VERMA

Petitioner(s)

VERSUS

JIVAN BIMA RASHTRIYA SAHAKARI  
AVAS SAMITI LIMITED & ANR.

Respondent(s)

IA No. 146517/2024 - EXEMPTION FROM FILING O.T.  
IA No. 146519/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(C) No. 14679/2024 (XI)

FOR EXEMPTION FROM FILING O.T. ON IA 146458/2024  
FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 146460/2024  
IA No. 146458/2024 - EXEMPTION FROM FILING O.T.  
IA No. 146460/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES

SLP(C) No. 14677-14678/2024 (XI)

FOR EXEMPTION FROM FILING O.T. ON IA 146414/2024  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
146417/2024  
IA No. 146414/2024 - EXEMPTION FROM FILING O.T.  
IA No. 146417/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 15166-15167/2024 (XI)

FOR EXEMPTION FROM FILING O.T. ON IA 149656/2024  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
149657/2024  
IA No. 149656/2024 - EXEMPTION FROM FILING O.T.  
IA No. 149657/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 15647/2024 (XI)

FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 154327/2024  
FOR EXEMPTION FROM FILING O.T. ON IA 154329/2024  
IA No. 154329/2024 - EXEMPTION FROM FILING O.T.  
IA No. 154327/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES

**SLP(C) No. 17592/2024 (XI)**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 158668/2024**

**FOR EXEMPTION FROM FILING O.T. ON IA 158669/2024**

**IA No. 158668/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**IA No. 158669/2024 - EXEMPTION FROM FILING O.T.**

**Diary No(s). 26132/2024 (XI)**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 180594/2024**

**FOR EXEMPTION FROM FILING O.T. ON IA 180596/2024**

**FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 180599/2024**

**FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 180602/2024**

**FOR APPLICATION FOR SUBSTITUTION ON IA 180605/2024**

**FOR SETTING ASIDE AN ABATEMENT ON IA 180606/2024**

**FOR APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION**

**FOR SETTING ASIDE THE ABATEMENT ON IA 180608/2024**

**IA No. 180608/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT**

**IA No. 180605/2024 - APPLICATION FOR SUBSTITUTION**

**IA No. 180594/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**IA No. 180596/2024 - EXEMPTION FROM FILING O.T.**

**IA No. 180602/2024 - PERMISSION TO FILE ADDITIONAL**

**DOCUMENTS/FACTS/ANNEXURES**

**IA No. 180599/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)**

**IA No. 180606/2024 - SETTING ASIDE AN ABATEMENT**

**Diary No(s). 26223/2024 (XI)**

**IA No. 171434/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT**

**IA No. 171430/2024 - APPLICATION FOR SUBSTITUTION**

**IA No. 171421/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS**

**IA No. 171426/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**IA No. 171424/2024 - EXEMPTION FROM FILING O.T.**

**IA No. 171428/2024 - PERMISSION TO FILE ADDITIONAL**

**DOCUMENTS/FACTS/ANNEXURES**

**IA No. 171423/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)**

**IA No. 171431/2024 - SETTING ASIDE AN ABATEMENT**

**SLP(C) No. 17591/2024 (XI)**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 164374/2024**

**FOR EXEMPTION FROM FILING O.T. ON IA 164376/2024**

**IA No. 164374/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**IA No. 164376/2024 - EXEMPTION FROM FILING O.T.**

**Diary No(s). 26560/2024 (XI)**

IA No. 172923/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT  
IA No. 172921/2024 - APPLICATION FOR SUBSTITUTION  
IA No. 172924/2024 - CONDONATION OF DELAY IN REILING / CURING THE DEFECTS  
IA No. 172906/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA No. 172905/2024 - EXEMPTION FROM FILING O.T.  
IA No. 172925/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
IA No. 172913/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)  
IA No. 172922/2024 - SETTING ASIDE AN ABATEMENT

Diary No(s). 26561/2024 (XI)

IA No. 183659/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT  
IA No. 183656/2024 - APPLICATION FOR SUBSTITUTION  
IA No. 183671/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA No. 183674/2024 - EXEMPTION FROM FILING O.T.  
IA No. 183675/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
IA No. 183652/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)  
IA No. 183658/2024 - SETTING ASIDE AN ABATEMENT

SLP(C) No. 17593/2024 (XI)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 168154/2024 FOR EXEMPTION FROM FILING O.T. ON IA 168156/2024 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 168157/2024  
IA No. 168154/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA No. 168156/2024 - EXEMPTION FROM FILING O.T.  
IA No. 168157/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 20044/2024 (XI)

FOR EXEMPTION FROM FILING O.T. ON IA 178933/2024  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 178938/2024  
IA No. 178933/2024 - EXEMPTION FROM FILING O.T.  
IA No. 178938/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 18-08-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Petitioner(s) : Ms. Rachana Srivastava, Sr. Adv.  
Mrs. Mona K. Rajvanshi, AOR  
Mr. Anurag Kashyap, Adv.  
Ms. Monika, Adv.

Ms. Jyoti Dastidar, AOR  
Mr. Abhijit Mittal, Adv.

Ms. Manisha Bhandari, Adv.  
Mr. Omkar Shrivastava, Adv.  
Mr. Divyadeep Chaturvedi, AOR  
Mr. Shashwat Sidhant, Adv.  
Mr. Ayush Kumar Dubey, Adv.  
Ms. Ishita Dhaila, Adv.

For Respondent(s) :Mr. Punit Vinay, AOR  
Mr. Sekhar G Devasa, Sr. Adv.  
Mr. Prabodh Shukla, Adv.  
Mr. Jafar Ahmad, Adv.  
Ms. Anjana Gupta, Adv.  
Mr. Sunil Mishra, Adv.

Mr. Prasanna S., AOR  
Ms. Injila Muslim Zaidi, Adv.  
Mr. Prasanna B, Adv.

Ms. Pooja Dhar, AOR  
Ms. S. Ambica, Adv.

Mr. Talha Abdul Rahman, AOR  
Mr. Siddharth Gupta, Adv.  
Mr. M Shaz Khan, Adv.  
Mr. Rafid Akhter, Adv.  
Mr. Sudhanshu Tewari, Adv.  
Mr. Faizan Ahmed, Adv.

Mr. Lalan Chaudhary, Adv.  
Mr. Ram Lal Roy, AOR  
Ms. Kunal Shrivastava, Adv.  
Mr. Nishat Anshul, Adv.  
Mr. Nishant Anshul, Adv.  
Mr. Rajesh Tiwari, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

1. Permission to file Special Leave Petition is granted.
2. Delay condoned.
3. Leave granted.
4. Hearing expedited.
5. Let it be included in the final hearing list for the month of

**January, 2026.**

**(KAPIL TANDON)  
COURT MASTER (SH)**

**(NIDHI WASON)  
COURT MASTER (NSH)**